

DIVISION BENCH

P-106

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	UCO BANK VS PRAMOD KUMAR MITTAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Rahul Auddy, Adv.] For the UCO Bank

Mr.Aditya Gooptu,Adv.]

Mr.Siddharth Makkar, Adv.] For the RP

Mr.Partha Kamal Sen,] RP in person

ORDER

1. Ld.Counsel for the parties present. None appears for the personal guarantor.
2. Await presence of the personal guarantor.
3. If there is no one present on behalf of the personal guarantor on the next date of hearing, the matter shall be heard on the basis of record already available.
4. Post the matter on 14/06/2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**